

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

AND

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

AND

APPEAL NO. 139 OF 2018

Dated: 20th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
h/f Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016

UJVN Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
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Mr. Manoj Kr. Sharma for R-2

APPEAL NO. 139 OF 2018

UJVNL

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h/f Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

Written submissions filed by learned counsel for the Appellant is taken on record.

As agreed by learned counsel for the parties, list the matter for hearing on **14.05.2019 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson